

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

434/241/ND/18

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.08.2019.**

**NAME OF THE COMPANY: M/s. Anupam Gupta And Another V/s. M/s.
Overseas Courier Service (India) Pvt. Ltd. & Others**

SECTION OF THE COMPANIES ACT: 241

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Amit Prabhat Deshpande, Advocate

Present for the Respondent: Dr. U. K. Chaudhary, Sr. Advocate with
Mr. Gaurav Juneja, Mr. Saman Ahsan,
Mr. Aditya Ganju and Mr. Mohit Oommen,
Advocates

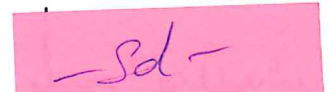
ORDER

It is submitted that 2 applications have been filed, one by the petitioner and the other by R-2. Notice be effected on the opp. Parties.

Be listed on 16th October, 2019 along with petition.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**